

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 18.4.2016

To,

General Manager (Commercial),
NTPC Ltd., NTPC Bhawan
Core-7, Scope Complex-7
Institutional Area, Lodhi Road
New Delhi-110 003

Sir,

Subject : General directions with respect to third proviso to clause (3) of Regulation 27 of the 2014 Tariff Regulations.

Ref : Your letter No. CD/562 dated 8.4.2016

With reference to your letter above on the said subject, I am directed to inform that your request for extension of time for filing a statement showing the year-wise details of depreciation un-recovered, if any, till 31.3.2014 on account of availability lower than NAPAF, in respect of all thermal generating stations, has been permitted and the same has been extended till 9.5.2016. It may be ensured that the information is filed within the due date mentioned and no further request for extension of time shall be entertained.

-Sd/-
B. Sreekumar
Deputy Chief (Law)